

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-06-2024 AT 10:30 AM**

CP(IB) No. 43/95/HDB/2023

AND

IA (IBC) 1067/2024 in CP(IB) No. 43/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

AND

Mr. Gali Niranjan, Personal Guarantor in the matter of
Rex Contractors & Traders Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1067/2024

Mr Golla Ramakanth Rao, Resolution Professional present through Video Conference.

Learned Counsel Ms Aishwarya, for Resolution Professional present through Video Conference.

Proof of served filed. As per the same returned with an endorsement “ No such person”. Publication effected. Personal Guarantor called absent. Service held sufficient. Set ex-parte.

For orders on 24.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)